

RE-ISSUED FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SAURASHTRA SPECIALITIES PRIVATE LIMITED
OPERATING IN PAPER / PACKAGING INDUSTRY AT RAJKOT GUJARAT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN / CIN	Saurashtra Specialities Private Limited CIN - U24133GJ2001PTC039805 PAN - AAFCS4927E
2.	Address of the registered office	Survey No 196 National Highway 8-B Navagam Anandpar Rajkot Gujarat 360003
3.	URL of website	https://ssplgroup.in/ (Presently not operational)
4.	Details of place where majority of fixed assets are located	S. No. 288/P2, Kuvadva - Wankaner Road, Village- Jiyana, Tal & Dist: Rajkot, Gujarat - 360023
5.	Installed capacity of main products/ services	1500-1700 MT per month corrugated box manufacturing
6.	Quantity and value of main products/ services sold in last financial year	Details not available
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Last audited financials available for FY 2021-22 Other details can be obtained by e-mailing on rishabhlodha57@gmail.com and ssplirp@gmail.com ;
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by e-mailing on rishabhlodha57@gmail.com and ssplirp@gmail.com
10.	Last date for receipt of expression of interest	04-07-2023
11.	Date of issue of provisional list of prospective resolution applicants	10-07-2023
12.	Last date for submission of objections to provisional list	15-07-2023
13.	Process email id to submit EOI	ssplirp@gmail.com



Rishabh Chand Lodha
Resolution Professional
Saurashtra Specialities Private Limited
Registration No.: IBBI/IPA-001/IP-P01075/2017-18/11766
Regd. Add with IBBI: E-5, Shraman Basant Vihar,
Gandhi Nagar, Bhilwara, Rajasthan-311001
AFA Valid Upto: 03.11.2023

Date: 19.06.2023
Place: Bhilwara

REGIONAL OFFICE GANDHINAGAR
9th Floor, Central Bank Building
Lal Darwaja, Ahmedabad-380001.

REQUIREMENT OF BUSINESS CORRESPONDENT SUPERVISOR ON CONTRACT BASIS

Central Bank of India, one of the largest Public Sector Bank invites offline applications for the post of Business Correspondent Supervisor (Total Post 3):-

Place of Appointment	Areas of Supervision (District)	Total Post
Anand	Anand	2
Mahesana	Gandhinagar, Mahesana, Banaskantha, Patan,	1

Eligibility Criteria :-

- For Retired Bank Employees: Retired Officers (including Voluntarily Retired) from PSU / RRB / Private Banks / Co-operative Banks equivalent to the Rank of Senior Manager or Retired clerks from Central Bank of India who have cleared JAIIB. Applicant should have rural banking experience of atleast 3 years. Maximum entry age will be upto 64 years only.
- For Young Candidates: Minimum Qualification – Graduate with Computer Knowledge (MS Office, email, internet etc.) M.Sc. (IT) / BE (IT) MCA / MBA will be given preference. Age should be between 21-45 years.

Remuneration :- Rs. 15,000/- per month + Incentive (as per work allotted) Rs. 10,000/- (maximum) + Conveyance Allowance Rs. 4,000/- (maximum) + Mobile/Internet Charges Rs. 500/-

All the applying candidates should be resident of Gujarat and proficient in local language.

For full details, visit our bank's website : www.centralbankofindia.co.in. Completely filled applications can be forwarded at : Central Bank of India, Regional Office Gandhinagar, 9th Floor, Central Bank Building, Lal Darwaja, Ahmedabad-380001.

Last date of submission of offline application: 23.06.2023.

Date : 18.06.2023

Regional Head,
Gandhinagar

કેનારા બેંક Canara Bank
1, Girikunj Society,
New Sharda Mandir Road,
Sukhipura, Paldi, Ahmedabad - 380007

Possession Notice u/s 13(4) of SARFAESI Act, 2002 (For Immovable Property)

Whereas, The undersigned being the Authorised Officer of the Canara Bank under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) (hereinafter referred to as "the Act") and in exercise of powers conferred under Section 13 (2) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 27.03.2023 calling upon the borrower, M/s. Maan Enterprises, 5 Raajpatna Industrial Estate, Budasan Kadi Budasan Road, Nr. Budasan Road, Kadi, Gujarat-382729 (Borrower), Smt. Sonalben Pankaj Kumar Prapajati W/o-Pankaj Kumar, A-403 Sneha Residency Opp. To Kasiram Hall, Borisana Road, Kalol, Gujarat-382721 (Proprietor) to repay the amount mentioned in the notice Rs. 23,50,165 (Rupees Twenty Three Lakhs Fifty Thousand One Hundred and Sixty Five Only) in cash credit as together with further interest from 26.03.2023 plus and charges thereon, within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him / her under section 13 (4) of the said Act, read with Rule 8 & 9 of the said Rule on this 12th day of June of the year 2023.

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Canara Bank for an amount of Rs. 23,50,165 (Rupees Twenty Three Lakhs Fifty Thousand One Hundred and Sixty Five Only) in cash credit as together with further interest from 26.03.2023 plus and charges thereon.

The borrower's attention is invited to provisions of sub-section 13 (8) of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF IMMOVABLE PROPERTY

Immovable property being Residential Flat No.403, Block No A on 4th Floor adm adom 71.20 in building scheme known as Sneha Residency Revenue sn 662 paik adm adom 5225 sq mt at mouje Kalol tq: Kalol in Gandhi Nagar Dist. The property is bounded by : East : By Compound Wall, West : Lift Passage, North : Common Wall Flat No. 408, South : Road By Common Wall Flat 404

Date : 12.06.2023
Place : Ahmedabad

Authorized Officer
Canara Bank

RE-ISSUED FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR SAURASHTRA SPECIALITIES PRIVATE LIMITED OPERATING IN PAPER/PACKAGING INDUSTRY AT RAJKOT, GUJARAT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	Saurashtra Specialities Private Limited CIN No.: U24133GJ2001PTC039805 PAN No.: AAFCS4927E
2. Address of the registered office	Survey No. 196, National Highway 8-B, Navagam, Anandpar, Rajkot 360003 Gujarat
3. URL of website	https://ssplgroup.in/ (Presently not operational)
4. Details of place where majority of fixed assets are located	S. No. 288/P2, Kuvadva - Wankaner Road, Village-Jyana, Tal & Dist. Rajkot, Gujarat - 360023
5. Installed capacity of main products/services	1500-1700 MT per month corrugated box manufacturing
6. Quantity & value of main products/services sold in last financial year	Details not available
7. Number of employees/workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Last audited financials available for FY 2021-22. Other details can be obtained by e-mailing on risabhlohad57@gmail.com and ssplirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be obtained by e-mailing on risabhlohad57@gmail.com and ssplirp@gmail.com
10. Last date for receipt of expression of interest	04-07-2023
11. Date of issue of provisional list of prospective resolution applicants	10-07-2023
12. Last date for submission of objections to provisional list	15-07-2023
13. Process email id to submit EOI	ssplirp@gmail.com

Rishabh Chand Lodha
Resolution Professional for Saurashtra Specialities Private Limited
Reg. No.: IBB/PA-001/IP-P01075/2017-2018/11766
Regd. Add with IBB: E-5, Shraman Basant Vihar,
Gandhi Nagar, Bhlwara, Rajasthan-311001
AFA Valid Upto: 03.11.2023

Date : 19.06.2023
Place : Bhlwara

STRESSED ASSET MANAGEMENT BRANCH
First Floor, Rangoli Complex, Opp. V. S. Hospital, Ellisbridge,
Ahmedabad-380006

SALE NOTICE : E-AUCTION [RULE 8(6) & 9(1) OF SECURITY INTEREST (ENFORCEMENT) RULES 2002]

WHEREAS you, the undernamed, have availed credit facilities from Union Bank of India led consortium of banks, and have defaulted to pay and is due to the Consortium of Banks for the amount mentioned hereunder, plus further interest, costs and charges. Therefore, Union Bank of India led consortium of banks in exercise of the powers conferred u/s 13 of The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 54 of 2002 has decided to sell the property detailed below in public auction to be conducted by way of e-auction through the website/portal detailed hereunder :

Name of Borrowers / Guarantors / Mortgagees	Date of Demand notice u/s 13(2)	Date of Possession u/s 13(4)	Amount mentioned in demand notice	Authorised officer
M/s. Shree Rajmoti Industries Near Chunawad Chowk, Bedipara, Bhavnagar Road, Rajkot-360003 Mr. Sameer Madhukant Shah Flat No. 5, Fifth Floor, Pragan Apartment, Amin Marg, Rajkot Mr. Shyam Madhukant Shah Shyam, Jankalyan Society, Sardarnagar Road, Rajkot	Union Bank of India 03.07.2018 Bank of India - 18.07.2018 Laxmi Vilas Bank (Now DBS Bank) 28.02.2018 Bank of Baroda (e-Dena Bank) 11.03.2019	18.09.2018	Union Bank of India : Rs. 40,47,34,624.35 Bank of India : Rs. 22,20,00,490.71 Laxmi Vilas Bank (Now DBS Bank) : Rs. 11,59,29,789.43 Corporation Bank (Now Union Bank of India) : Rs. 4,97,02,939.39 Dena Bank (Now Bank of Baroda) : Rs. 1,69,61,176/-	Amit Kumar Sinha

Type of Possession	Description of property	Reserve price	Bid Multiples
Encumbrances known	1. Factory land & building, admeasuring 12539.16 Sq. mts, situated at Ward No. 12 of City Survey No. 5074, Bhavnagar Road, Near Chunarawad Chowk, Rajkot	EMD	Rs. 5,00,000/-
Symbolic		Rs. 42,00,00,000/-	
Nil		Rs. 4,20,00,000/-	

The property will be sold by holding public e-auction on 13.07.2023 from 10:00 A.M. to 12:00 P.M. by inviting bids from the public through online mode on www.mstcecommerce.com

A copy of the detailed terms of sale is enclosed for your reference.

Date : 16.06.2023
Place : Ahmedabad

Sd/- Authorised Officer
Union Bank of India

MIZORAM UNIVERSITY
AIZAWL, MIZORAM-796004
ADMISSION NOTICE

Online applications are invited for admission into various PG/UG/Ph.D. Courses of the University for the Academic Session 2023-2024.

Last date for Online Application is 15th July 2023 5:00 pm. (for UG/PG), and 14th August 2023 5:00pm (for Ph.D.). Incomplete applications will be rejected. For full details, kindly visit MZU website www.mzu.edu.in

Sd/-
Director of Admissions
Mizoram University

PARMAX PHARMA LIMITED
P H A R M A L T D . (C I N : L 2 4 2 3 1 G J 1 9 9 4 P L C 0 2 3 5 0 4)

Registered Office : Plot No. 20, Survey No. 52, Rajkot-Gondal National Highway No.27, Hadamtala, Tal. Kotda Sangani, Dist. Rajkot - 360311 Gujarat.

E-mail : info@parmaxpharma.com | website : www.parmaxpharma.com. Phone : +91 2827 270534/36

NOTICE

Notice is hereby given that pursuant to the provisions of Sections 108, 110 and other applicable provisions of the Companies Act, 2013 read with Rules 20 and 22 of the Companies (Management and Administration) Rules, 2014, and other related Rules, as amended, Regulation 44 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, Secretarial Standard on General Meetings (SS-2) issued by The Institute of Company Secretaries of India, as amended, and in accordance with the requirements prescribed by the Ministry of Corporate Affairs for holding general meetings/conducting postal ballot process through e-voting vide General Circular Nos. 14/2020 dated April 8, 2020, 17/2020 dated April 13, 2020, 22/2020 dated June 15, 2020, 33/2020 dated September 28, 2020, 39/2020 dated December 31, 2020, 10/2021 dated June 23, 2021, 20/2021 dated December 8, 2021, 3/2022 dated May 5, 2022 and 11/2022 dated December 28, 2022, (together called "MCA Circulars") the Company is providing its Members with the facility to cast their votes electronically through the remote e-voting process. The Company has engaged the services of Central Depository Services Limited, ("CDSL") as the agency to provide remote e-voting facility to the Members of the Company. Parmax Pharma Limited ("the Company") is seeking approval from its members by passing the following Special resolutions as set out in the Postal Ballot Notice dated June 10, 2023 (only through the remote e-voting process):

- To appoint Mr. Nikhil Uchat (DIN: 08427983) as an Independent Director of the Company.
- To Re-appoint Ms. Ami Shah (DIN: 08158605) as an Independent Director of the Company for second term.

In compliance with the requirements of the MCA Circulars, the hard copy of Postal Ballot Notice along with postal ballot form and pre-paid business envelope have not been sent to the members for this Postal Ballot and members are required to communicate their assent or dissent through the remote e-voting system only.

The Board of Directors of the Company at its meeting held on June 10, 2023, had appointed Samsad Alam Khan, Practising Company Secretary (FCS No. 28719, C.P. No. 13972), as the Scrutinizer for conducting the Postal Ballot (e-voting process) in a fair and transparent manner.

Postal Ballot Notice is being sent by way of e-mail to all members / beneficiaries whose names appear on the Register of Members / Record of Depositories as on Friday, June 16, 2023 ("Cut-off-date") and who have registered their email addresses in respect of electronic holdings with the Depository through the concerned Depository Participants. A copy of the Postal Ballot Notice is also available on the website of the Company (<https://www.parmaxpharma.com/>) and in the relevant section of the website of (Bombay Stock Exchange) BSE on which the Equity Shares of the Company are listed.

The Members whose email addresses are not registered with the Company or with the Depository through the concerned Depository Participants may register their email with the Company's Registrar and Share Transfer Agent, Purva Sharegistry India Private Limited ("RTA"), by clicking the link: <https://www.purvashare.com/email-and-phone-updation/> and following the registration process as guided thereafter. Post successful registration of the email, the shareholder would get soft copy of the notice and the procedure for e-voting along with the User ID and the Password to enable e-voting for this Postal Ballot. In case of any queries, members may write to support@purvashare.com.

It is clarified that for permanent registration of email address, the shareholders are however requested to register their email address, in respect of electronic holdings with the Depository through the concerned Depository Participants. For details pertaining to the manner of casting vote through remote e-voting, Members are requested to carefully follow the instructions as set out in the Postal Ballot Notice.

Members are requested to note that they can vote on the resolutions specified in the Postal Ballot Notice, only by way of e-voting, during the period commencing from Tuesday, June 20, 2023 at 9.00 am (IST) and ending on Wednesday July, 19, 2023 at 5.00 pm (IST). The assent or dissent received after such date and time shall be treated as if reply from the Member has not been received.

For Parmax Pharma Limited
Sd/-
Mr. Umang Aikesh Gosalia
Managing Director
Din No. : 05153830

Date : - 18th June 2023
Place : - Rajkot

STRESSED ASSET MANAGEMENT BRANCH
First Floor, Rangoli Complex, Opp. V. S. Hospital, Ellisbridge,
Ahmedabad - 380 006

SALE NOTICE : E-AUCTION [RULE 8(6) & 9(1) OF SECURITY INTEREST (ENFORCEMENT) RULES 2002]

WHEREAS you, the undernamed, have availed credit facilities from Union Bank of India, and have defaulted to pay and is due to the Bank for the amount mentioned hereunder, plus further interest, costs and charges. Therefore, Union Bank of India in exercise of the powers conferred u/s 13 of The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 54 of 2002 has decided to sell the property detailed below in public auction to be conducted by way of e-auction through the website/portal detailed hereunder :

Name of Borrowers / Guarantors / Mortgagees	Date of Demand notice u/s 13(2)	Date of Possession u/s 13(4)	Amount mentioned in demand notice	Authorised officer
(1) M/s NRS Project Pvt. Ltd (Borrower), 35/B, Chinar Wood Society, Near the Gate way Hotel, Akota Road, Vadodara-390005 Also at : 302 Riddhi Siddhi Elnaza Subhanpara Vadodara- 390007 (2) Mr. Nimit Rasiklal Sangani (Co-Borrower & Director) C-302 "Kshitij" Opp Vedant Duplex, Near Bright Day School, Vasna Road, Vadodara- 390015 (3) Mr. Kalpesh Mansukhbhai Raiyani (Co-Borrower & Director), 46 Purshotam Nagar, 8 Pruthvi Apartment, BPC Road, Akota Vadodara- 390020 (4) Mr. Rahul Mansukhbhai Raiyani (Co-Borrower & Director), 46 Purshotam Nagar, 8 Pruthvi Apartment, BPC Road, Akota Vadodara- 390020 (5) Mr. Janak Girishbhai Malvi (Co-Borrower & Director), D 602 "Silvernest" Vasna Bhayili Road Vasna, Vadodara- 390015 (6) Mr. Bhavesh Kumar Kurjibhai Nakrani (Co-Borrower), 305 Ranchhodji Park Soc, Nr. Shishuvihar School Katargam, Surat- 395004 (7) Mrs. Radhika Nimit Sangani (Guarantor), C-302, "Kshitij" Opp. Vedant Duplex, Near Bright Day School, Vasna Road, Vadodara- 390015 (8) Mrs. Minakshiben alias Meenaben R. Sangani (Guarantor), B-13, Jamunanager Society, Ghodod Road, Surat- 395001	24.07.2019	28.11.2019	Rs.9,64,35,201.20 as on 24.09.2019 Plus further interest/costs/expense thereon as mentioned in the notice	Mr. Amit Kumar Sinha, AGM

Sr. No.	Description of Properties & Name of the Owners	Type of Possession	Reserve Price	EMD Amt
1	Flat No. A-1101, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (1078.98 Sq. ft Built-up area)	Symbolic	Rs. 22,23,000	Rs. 2,22,300
2	Flat No. A-1102, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (1078.98 Sq. ft Built-up area)	Symbolic	Rs. 22,23,000	Rs. 2,22,300
3	Flat No. A-1202, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (1078.98 Sq. ft Built-up area)	Symbolic	Rs. 22,23,000	Rs. 2,22,300
4	Flat No. A-1203, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (1078.98 Sq. ft Built-up area)	Symbolic	Rs. 22,23,000	Rs. 2,22,300
5	Flat No. A-1204, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (1078.98 Sq. ft Built-up area)	Symbolic	Rs. 22,23,000	Rs. 2,22,300
6	Flat No. B1-504, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (737.66 Sq. ft Built-up area)	Symbolic	Rs. 15,22,000	Rs. 1,52,200
7	Flat No. B1-704, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (737.66 Sq. ft Built-up area)	Symbolic	Rs. 15,22,000	Rs. 1,52,200
8	Flat No. B1-803, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (737.66 Sq. ft Built-up area)	Symbolic	Rs. 15,22,000	Rs. 1,52,200
9	Flat No. B1-804, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (737.66 Sq. ft Built-up area)	Symbolic	Rs. 15,22,000	Rs. 1,52,200
10	Flat No. B2-303, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (737.66 Sq. ft Built-up area)	Symbolic	Rs. 15,22,000	Rs. 1,52,200
11	Flat No. B2-804, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (737.66 Sq. ft Built-up area)	Symbolic	Rs. 15,22,000	Rs. 1,52,200
12	Flat No. B2-903, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (737.66 Sq. ft Built-up area)	Symbolic	Rs. 15,22,000	Rs. 1,52,200
13	Flat No. B2-904, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (737.66 Sq. ft Built-up area)	Symbolic	Rs. 15,22,000	Rs. 1,52,200
14	Flat No. B2-504, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (737.66 Sq. ft Built-up area)	Symbolic	Rs. 15,22,000	Rs. 1,52,200
15	Flat No. B2-901, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (737.66 Sq. ft Built-up area)	Symbolic	Rs. 15,22,000	Rs. 1,52,200
16	Flat No. B2-1002, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit Rasiklal Sangani. (737.66 Sq. ft Built-up area)	Symbolic	Rs. 15,22,000	Rs. 1,52,200
17	Flat No. C1-602, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Rahul Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
18	Flat No. C1-1004, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Rahul Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
19	Flat No. C2-103, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Rahul Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
20	Flat No. C2-703, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Rahul Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
21	Flat No. C2-903, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Rahul Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
22	Flat No. C2-904, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Rahul Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
23	Flat No. C2-1002, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Rahul Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
24	Flat No. C2-1003, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Kalpesh Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
25	Flat No. C2-1102, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Kalpesh Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
26	Flat No. C2-1103, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Kalpesh Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
27	Flat No. C2-1201, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Kalpesh Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
28	Flat No. C2-1202, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Kalpesh Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
29	Flat No. C2-1203, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Kalpesh Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
30	Flat No. C2-1204, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Kalpesh Mansukhbhai Raiyani (850.90 Sq. ft Built-up area)	Symbolic	Rs. 17,51,000	Rs. 1,75,100
31	Flat No. I-302, R.S. No. 11/1 & 11/2 "DOVE DECK", Ajwa Road, Vadodara, in the name of Mr. Nimit R Sangani (1078.98 Sq. ft Built-up area)	Symbolic	Rs. 22,23,000	Rs. 2,22,300
32	Flat No. C-404, R.S. No. 275/1/1, Block No. 229, O.P. No. 60 & F.P. No. 64 & T.P.S. No. 4, Silver Nest, Vasna Bhayli Road, Vadodara in the name of Smt. Radhika Nimit Sangani & Mr. Nimit R. Sangani (1343.99 Sq. ft Built-up area)	Symbolic	Rs. 32,52,000	Rs. 3,25,200
33	Flat No. D-1001, R.S. No. 275/1/1, Block No. 229, O.P. No. 60 & F.P. No. 64 & T.P.S. No. 4, Silver Nest, Vasna Bhayli Road, Vadodara in the name of Smt. Radhika Nimit Sangani & Mr. Nimit R. Sangani (1439.56 Sq. ft Built-up area)	Symbolic	Rs. 34,85,000	Rs. 3,48,500
34	Flat No. C-502, R.S. No. 275/1/1, Block No. 229, O.P. No. 60 & F.P. No. 64 & T.P.S. No. 4, Silver Nest, Vasna Bhayli Road, Vadodara in the name of Smt. Radhika Nimit Sangani & Mr. Nimit R. Sangani (1343.99 Sq. ft Built-up area)	Symbolic	Rs. 32,52,000	Rs. 3,25,200
35	Flat No. C-302, R.S. No. 157, Block No. 139 & F.P. No. 86 & T.P.S. No. 1, Kshitij, Vasna Bhayli Road, Vadodara, in the name of Mr. Nimit R. Sangani, Smt. Radhika Nimit Sangani & Smt. Minakshiben alias, Meenaben R. Sangani (1212.39 Sq. ft Built-up area)	Symbolic	Rs. 30,65,000	Rs. 3,06,500
36	Flat No. C-401 & 402, R.S. No. 157, Block No. 139 & F.P. No. 86 & T.P.S. No. 1, Kshitij, Vasna Bhayli Road, Vadodara, in the name of Mr. Nimit R. Sangani, Smt. Radhika Nimit Sangani & Smt. Minakshiben alias, Meenaben R. Sangani	Symbolic	Rs. 61,50,000	Rs. 6,15,000
37	Flat No. C-403, R.S. No. 157, Block No. 139 & F.P. No. 86 & T.P.S. No. 1, Kshitij, Vasna Bhayli Road, Vadodara, in the name of Mr. Nimit R. Sangani, Smt. Radhika Nimit Sangani & Smt. Minakshiben alias, Meenaben R. Sangani (1212.39 Sq. ft Built-up area)	Symbolic	Rs. 30,65,000	Rs. 3,06,500

The details of encumbrances, if any known to the Secured Creditor

Bid Multiples [For Property Sr. No. 1 to 37]

Rs. 10,000/-

The property will be sold by holding public e-auction on 13.07.2023 from 10:00 A.M. to 12:00 P.M. by inviting bids from the public through online mode on www.mstcecommerce.com.

A copy of the detailed terms of sale is enclosed for your reference.

Date : 16.06.2023
Place : Ahmedabad

Sd/- Assistant General Manager & Authorised Officer
Union Bank of India

